## GOVERNMENT OF INDIA MINISTRY OFHOUSING AND URBAN POVERTY ALLEVIATION

**RAJYA SABHA** 

**QUESTION NO19.11.2009** 

ANSWERED ON

**SLUM FREE INDIA** 

60 Smt. Jayanthi Natarajan

Will the Minister of COALCOALEXTERNAL AFFAIRSHOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :-

- (a) Whether Government has, recently, launched a scheme to make the country slum free within the next five years;
- (b) if so, whether the Government has decided to grant land patta and occupancy right of dwelling units in the name of a women member of the beneficiary household under the Rajiv Awas Yojana for slum dwellers and urban poor;
- (c) if so, whether the Government has given directions to the State Governments to implement the scheme; and
- (d) if so, to what extent the State Governments have agreed to implement the scheme?

## **ANSWER**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION

(KUMARI SELJA)

(a) to (d) The Government has announced the launching of a new scheme called Rajiv Awas Yojana for the slum dwellers and the urban poor. The goal of the scheme is to create Slum-free Urban India. It envisages dovetailing the schemes of affordable housing in partnership and interest subsidy for housing the urban poor and extending support under Jawaharlal Nehru National Urban Renewal Mission to States that are willing to assign property rights to people living in slum areas. The Draft Guidelines of "Rajiv Awas Yojana" have been circulated to States/Union Territories for suggestions/remarks. Under these Draft Guidelines, States have been requested to undertake preparatory tasks such as development of Slum-free City and Slum-free State Plan. Urban Development being a State subject, no direction has been given to State Governments.